

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 564/93

Date of Decision: 24.6.93

T. Rajeswari

.. Applicant

Mr. O. V. Radhakrishnan

.. Advocate for applicant

Versus

1. Assistant Superintendent of
Post Offices, Ernakulam Sub
Division, Edappally.

2. Senior Superintendent of
Post Offices, Ernakulam Division,
Kochi-11.

3. K.P. Lilly. .. Respondents

Mr. S. Krishnamoorthy, ACGSC .. Advocate for respondents
1&2.

Mr. K. S. Bahuleyan .. Advocate for respondent-3.

CORAM

THE HON'BLE MR. JUSTICE C. SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN, ADMINISTRATIVE MEMBER

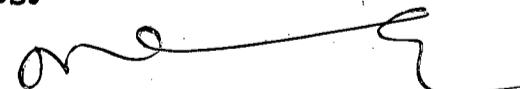
JUDGMENT

C. Sankaran Nair (J), Vice Chairman.

Applicant seeks appropriate directions to command respondents to consider her claim for appointment as Extra Departmental Branch Post Master/ Extra Departmental Packer. The Extra Departmental Branch Post Master, Vennala was appointed as Postman and a vacancy arose. It is said that applicant was working in that vacancy from 1.3.93. Nature of her appointment is not very clear from the pleadings. While so, by Exbt. A.4 the Vennala Branch Office was

upgraded into a Sub Office. Exbt. A.4 states that the Extra Departmental Branch Post Master will be redesignated as Extra Departmental Packer, and the post of Extra Departmental Mail Carrier was abolished. The third respondent was the Mail Carrier and applicant was functioning as Extra Departmental Branch Post Master. One of the two had to be accommodated as Extra Departmental Packer. The question is who? The Department thought that the third respondent with eight years of service took precedence over the applicant who had a very short stint of 29 days. It is not possible to say that the Department erred in its view. The challenge made in this application cannot be sustained. However, if a suitable vacancy is available (counsel for applicant says it is) the claim of applicant will be considered in accordance with the Rules giving her such preference as is available to her as a handicapped person.

2. Application disposed of as above. No costs.



R. RANGARAJAN
ADMINISTRATIVE MEMBER

C. SANKARAN NAIR (J)
VICE CHAIRMAN

Dated the 24th June, 1993.

LIST OF EXHIBIT

1. Exbt. A.4

.. True copy of the letter of
Sr. Sipdt. (Posts), Ernakulam
letter No. A/340/B dated 10th
March, 1993.